## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CA/91/CAA/2017 & PETITION NUMBER : CP/185/CAA/2017 NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD NAME OF THE TRANSFEREE CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA PVT LTD **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

## **ORDER**

Gungal For Petition

Counsel for the applicant company present and submitted that in relation to the transferor company, orders were passed by NCLT, New Delhi. He filed a copy of the same. Counsel for the applicant submitted his arguments in part. For continuation, time extended at request. Put up on 23.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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